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E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3633 /A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 26th June, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. JKD.P/2018/1482 dated 21.06.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 21.06.2018 & 22.06.2018 has been granted / rejected.

Further, The Addl. District and Sessions Judge, FTC, Karimganj will remain in-charge of the Court and Office of the District and Sessions Judge, Karimganj, during your absence.

Yours faithfully,


REGISTRAR (VIGILANCE)

22/6/18